

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 29
TO BE ANSWERED ON 17th JULY, 2017

LAND ACQUIRED FOR SEZS

29. SHRIMATI KIRRON KHER:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of land area notified, utilised and lying vacant in respect of Special Economic Zones (SEZs) during the last three years and the current year, State/ UT-wise, including Chandigarh;
- (b) the total area of waste land, single crop land and dual crop land out of the above, category-wise; and
- (c) the reasons for acquiring single crop land and dual crop land for being notified for SEZs?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a): During the last three years and current year 42 Special Economic Zones (SEZs) have been notified over an area of 1006.17 hectares. State-wise number of these SEZs and its area notified is at **Annexure**. No SEZ has been notified in the Union Territory of Chandigarh during this period. The vacant land is primarily with private sector or State Public Sector Units (PSU) developers. The development of land and allotment to units by the developers is done based on the demand and market conditions.

(b) to (c): Land is a State subject. Land for Special Economic Zones (SEZs) is acquired as per the policy and procedures of the respective State Governments. State Governments have been advised that in case of land acquisition for SEZs, first priority should be for acquisition of waste and barren land and if necessary single crop agricultural land could be acquired for the SEZs. If perforce a portion of double cropped agricultural land has to be acquired to meet the minimum area requirements, especially for multi-product SEZs, the same should not exceed 10% of the total land required for the SEZ. The Board of Approval for SEZs only considers those proposals, which have been duly recommended by the State Government.

Annexure to the Lok Sabha Unstarred Question No. 29 for 17th July, 2017

State-wise number of SEZs and its area notified during the last three years and current year:			
(Area in hectares)			
Sl. No.	States	Number of Notified SEZs	Total Area Notified
1	Andhra Pradesh	1	11.88
2	Karnataka	14	71.67
3	Kerala	1	7.49
4	Maharashtra	6	314.22
5	Odisha	1	500.15
6	Punjab	1	20.24
7	Tamil Nadu	2	4.28
8	Telangana	14	40.39
9	Uttar Pradesh	2	35.85
	TOTAL	42	1006.17
